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MCRC-50459-2018

IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE SANJEEV S KALGAONKAR

ON THE 17th OF SEPTEMBER, 2025

MISC. CRIMINAL CASE No. 50459 of 2018

MANGLESH

Versus

THE STATE OF MADHYA PRADESH

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Appearance:

Shri Navendu Joshi - Advocate for the applicant.

Shri Apoorv Joshi public prosecutor for State.

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ORDER

Learned counsel for the applicant submits that this petition under Section 482 of Cr.P.C. has been rendered infructuous in view of the fact that the applicant has been acquitted by the trial court.

Considered.

The petition is dismissed.

(SANJEEV S KALGAONKAR)
JUDGE

BDJ